

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:2815  
ANSWERED ON:17.12.2008  
AFFORESTATION BY CIL  
Khairi Shri Chandrakant Bhaurao

**Will the Minister of COAL be pleased to state:**

- (a) whether Coal India Ltd.(CIL) and its subsidiary companies encourage afforestation on a large scale in the vicinity of Coal Mines to protect environment;
- (b) if so,the details thereof alongwith the sites identified and the names of trees short listed for the purpose;
- (c) whether some environmentalists and scientists have raised any objections to this;
- (d) if so,the details thereof alongwith action taken thereon;
- (e) whether it is a fact that for the implementation of afforestation programme outer agencies are given the contract for this by neglecting the local displaced people;
- (f) if so,the reasons thereof; and
- (g) if not, the details of priorities being given to the local displaced people?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI SANTOSH BAGRODIA)

(a) & (b): Yes, Sir. 7.08crore of plantation has been done upto November 2008 in the subsidiary companies of Coal India Limited (CIL) since 1993-94.The plantations raised are multi species and are planted mainly on the following sites:

- (i) Around infrastructure and colonies
- (ii) Along coal transportation roads in mine area
- (iii) Top soil dumps
- (iv) Overburden dumps
- (v) On back filled areas and reclaimed lands
- (vi) Avenue plantation etc.

The multi species plantations raised include the following:

SI. No.	Types	Plants	Approx. %
1	Fruit bearing	Ber, Jamun, Amrud, Imli, ganga- imli, Sitaphal, Mango, Mahua	15
2	Medicinal/Herbal	Neem, Karanj, Behra, Awala, Arjun, Shekakai	25
3	Commercial and yielding tree	Teak, Kusum, ShivanlGhamar, Shishoo, Kala Sisam, Safed Sirus, Bamboo	40

4 Ornamental trees and other Gulmohar, Amaltas, Saptapani, 20  
including endangered Gravelia, Peepal, Palm Casia  
species (Planted around semmla, Babul Glecidia,  
periphery and for Avenue Maharrook, Elaceocarpus manorial  
plantation) etc.

(c): No specific objection from environmentalists and scientists has been received in this regard.

(d): Does not arise in view of (c) above.

(e): In all the subsidiary companies, afforestation programme is executed only through the State Forest Corporation as per the directives of the Government. Engagement preference to local population/project affected people is ensured by including a mandatory clause in the contract agreement with the State Forest Corporations.

(f) Large scale plantation is done every year by the concerned State Forest departments who are having sufficient knowledge and expertise in the matter. They are the Nodal agency for forestry work in the concerned states.

(g) As mentioned at (e) above, the local displaced people/villagers are preferably engaged by the State Forest Corporations for tree plantation work, if available and agreed upon.